

GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

CORRIGENDUM

Dated Shillong, the 24th January, 2023

NO. LJ (B) 4/2018/223 – Shri Dibyajoyti R. Marak, as appeared in Notification No. LJ(B)4/2018/166, dt. 15.12.2022 may please be read as Shri Dibyajoyti Hajong.



(M.M. Sangma),

Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.

MEMO.NO. LJ (B) 4/2018/223 - A,
Copy to:-

Dated Shillong, the 24th January, 2023

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The Deputy Commissioner & District Election Officer, South West Garo Hills, Ampati for information with reference to letter No. SWGHA/A.E/EL-I/2022/3003, dt. 18.1.23.
4. Personnel A.R (A) Department.
5. Election Department.
6. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
7. Director of Information and Public Relation, Meghalaya, Shillong
8. Office Copy.

By Order etc.,



Joint Secretary to the Govt. of Meghalaya
Law (B) Department

as/